

aware that a contractor in the Colliery has been guilty of short payments and non-payment of bonus.

(b) Yes.

(c) Since the Management have been told that under the Das Gupta Award they are responsible for ensuring implementation of labour laws and awards by their contractors, they have promised to get the irregularities rectified.

Co-operative Society in Bhusandapur

1770. Shri Chintamani Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that the refugees resettled in the Kuntalbai Colony in Bhusandapur in Orissa have formed a multipurpose co-operative society for undertaking various co-operative enterprises to earn their living; and

(b) the nature of encouragement given by Government to the Society so far?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The information has been called for from the Government of Orissa and will be laid on the Table of the Sabha as soon as it is received.

Black Marketing in Dry Milk Powder

1772. Shri Kunhan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any enquiry was made on the 30th May, 1960 about black-marketing in dry milk powder by **Saghan Kshetra, Tajpur, Bijnor;**

(b) whether it is a fact that 200 boxes of dry milk powder were loaded in a truck No. U.S.L. 7711 at 9 A.M. and sold off at Rs. 35 per box; and

(c) the result of the enquiry?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A detailed enquiry into the alleged mar-

keting of dry milk powder has been undertaken, and it is still being conducted. Some dry milk powder was sold out but its quantity and the price at which it was sold will be known only after the enquiry has been completed.

Public Sector Industries in Madhya Pradesh

1773. Shri Shiva Datt Upadhyaya: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to start public sector industries in Rewa District of Madhya Pradesh in the Third Five Year Plan; and

(b) whether any survey has been made for location of such industries in the area?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Central Government have no proposal to start any industrial undertaking in the Rewa District of Madhya Pradesh. The proposals of the Madhya Pradesh Government including those for the establishment of industries in the State Sector during the Third Plan Period would be under consideration of the Planning Commission.

Workers' Education Centre at Madras

1774. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Workers' Education Centre has been started in the city of Madras only in July, 1960;

(b) if so, the reasons for delay;

(c) whether more centres will be started in Madras State; and

(d) if so, when and where?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Not enough trained Teacher-Administrators with sufficient proficiency in Tamil were available.